

ITEM NO.62

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1598-1599/2015

RAM KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 08/10/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.A.Lakshminarayanan,Adv.
Mr. V. Ramasubramanian,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar